

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:2150  
ANSWERED ON:07.12.2005  
INADEQUATE FUND ALLOCATION TO AYUSH  
Veerendra Kumar Shri M.P.

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Department of AYUSH has not been provided adequate funds to implement the scheme of quality education, spread of Indian Systems of Medicine and production of quality drugs;
- (b) if so, the reasons therefor;
- (c) the gap between the funds demanded by the Department and final allocation made by the Ministry of Finance/Planning Commission during the last three years; and
- (d) the major schemes which had to be deferred for want of adequate allocations?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE ( SMT. PANABAKA LAKSHMI)

(a) to (d): There has been an increase in the Plan allocation of the Department of AYUSH in the last three years as mentioned below:-

(Rs. in Crores)

Year	Amount Demanded by Deptt.	Budget Allocation	Revised Budget Allocation
2002-03	150.00	150.00	105.00
2003-04	175.64	150.00	135.00
2004-05	181.00	181.00	200.00
2005-06	514.00	350.00	300.00

There has been a substantial increase in the Plan provision of the Department of AYUSH in 2005-06 as compared to 2004-05. It cannot be said that any Scheme of the Department of AYUSH or any project of the Department of AYUSH has been deferred for want of adequate allocation.